## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 596/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Enrich Infra Developers Pvt. Ltd. V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER CP 596/252/NCLT/MB/MAH/2017

- 1. An Affidavit is required to be filed. Learned Respondent Counsel to file it today itself.
- Report of the RoC is awaited. RoC to be informed to submit the report before the next date of hearing.
- 3. Adjourned to **05.01.2018**.

BHASKARA PANTULA MOHAN Member(Judicial) Date : 19.12.2017

Sd/=

M.K. SHRAWAT Member (Judicial)

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